

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday, the 22st March, 2018**

To provide additional land in lieu of the acquisition of land under the possession of Army

- 145. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that almost two years ago 10 acres of land under the occupation of Army was acquired at Jalandhar so that National Highway at P.A.P chowk could be widened;
 - whether it is also a fact that the State Government had acquired 47 acres of land under the occupation of Army at Shri Amritsar Sahib;
 - whether it is also a fact that the State Government was to allot 100 acres of land at Nawanshahar in lieu of the land mentioned in part (a) and (b) under the occupation of Army which has since not been allotted;
 - whether the image of State Government has been tarnished due to non-fulfillment of its promise togetherwith the officers responsible for the same?

Details of amount under Post Matric scholarship usurped by Private Schools

- 146. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Welfare Minister be pleased to state:-
- whether it is a fact that during the Akali-BJP Government the Audit Party discovered that approximately 100 crore rupees were usurped by the Private Schools under the Post Matric scholarship scheme through enrolment of 32000 bogus students; if so, the details of the schools involved in the said fraud;
 - whether any action has been taken by the State Government against the schools mentioned in part (a) above alongwith the concerned persons/officials responsible for the same?

Details of Courses offered in Government Polytechnic College Kotkapura

- 147. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Technical Education Minister be pleased to state:-
- the various courses offered in Government Polytechnic college Kotkapura and whether the sanctioned posts for each course stand filled up; if vacant, the time since when togetherwith the time by which the said vacant posts are likely to be filled;
 - the various facilities being provided to the students belonging to scheduled castes in Government Polytechnic college Kotkapura?

Detail of Repair of Govt. Quarters of District Sangrur

- 153. Sardar Harpal Singh Cheema, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state the number of Govt. quarters alongwith the number of times the same were repaired by Deputy Commissioner/House Allotment Committee in district Sangrur from 2007 to December, 2017 togetherwith the details of Govt. quarters on which an amount of more than Rs 1 lakh has been incurred?

To implement the Packing and Legal Metrology Act.

- 154. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state that:-
- whether it is mandatory that under Packing and Legal Metrology Act; there should be printed date of manufacturing, date of expiry, batch no and price etc;
 - if so, the number of samples taken in Punjab from 1st April, 2016 to 31st March, 2017 in order to implement the aforesaid Act togetherwith district-wise result of the same?

Number of sanctioned posts of various categories related to S.C in the offices of Punjab Civil Secretariat and Finance Commissioner

- 183. Dr. Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state:-
- the total number of sanctioned posts of various categories related to scheduled castes in the offices of Punjab Civil Secretariat and Finance Commissioner, separately togetherwith the total number of posts filled at present out of the same alongwith the number of posts lying vacant;
 - whether vacant posts mentioned in part (a) above have been filled up as per the promise made by the Congress party in its Election Manifesto released in 2017 with the educated unemployed youths belonging to Scheduled Castes of the State; if not, the time by which present backlog would be filled up?

Details of Govt. Colleges in the State

184. **Shri Baldev Singh, M.L.A.**- Will the Education Minister be pleased to state:-

- (a) the number of Govt. Colleges in the State togetherwith the details thereof;
- (b) the subject-wise number of sanctioned posts in aforesaid Govt. Colleges togetherwith the number of posts lying vacant;
- (c) the subject-wise details of teachers who teach in aforesaid Colleges and the detail of Heads under which the teachers are working ;
- (d) the College-wise number of students in aforesaid colleges alongwith the teachers students ratio at present;
- (e) the time when recruitment of teachers in aforesaid colleges was last made togetherwith the details of recruitment from issuance of advertisement to the release of selection list;
- (f) the detail of pending cases in Hon'ble High Court and Supreme Court regarding the same;
- (g) whether any ban has been imposed by the Govt. on recruitment of College Cadre; if so, the reasons therefor?

Number of Handicapped persons in the State

185. **Smt. Sarvjit Kaur Manuke, M.L.A.**- Will the Social Security Minister be pleased to state:-

- (a) the total number of handicapped persons in the State togetherwith the number of handicapped persons out of the same to whom disability certificates have been issued so far alongwith the number of those to whom disability certificates have not been issued;
- (b) whether handicapped persons of the state have been covered in Medical Insurance Scheme under Swavlamban Insurance Scheme;
- (c) the details of months upto which pension has been released to handicapped persons in the year 2016-17, 2017-18 and the details of months in which pension is yet to be released;
- (d) the rules for releasing pension to handicapped persons togetherwith the duration in which pension is released as per rules?

Details of funds collected for the development of Mandi Board in Assembly Constituency Jagraon

186. **Smt. Sarvjit Kaur Manuke, M.L.A.**- Will the Chief Minister be pleased to state:-

- (a) the year-wise details of the amount of funds collected by the Mandi Board from the year 2012 to 2018 for the development in Assembly Constituency Jagraon;
- (b) the names of villages got developed alongwith the names of those villages whose road have been constructed through said development fund;
- (c) whether it is a fact that an amount of Rs. 40 lakhs was deposited by village Chakkar for the construction of road but the road was not constructed; if so, the reasons therefor alongwith the details thereof?

Number of Posts at G.N.D.U Amritsar and Punjabi University, Patiala

187. **Sardar Nirmal Singh, M.L.A.**- Will the Education Minister be pleased to state:-

- (a) the category wise total number of teaching, non-teaching & para-medical staff working at G.N.D.U Amritsar and Punjabi University, Patiala alongwith the category-wise total number of posts out of those lying vacant;
- (b) the amount of monthly secretariat allowance, conveyance allowance and other allowances; if paid, to the above said categories (category-wise) in these universities?

Details of Multipurpose Health Workers (Females) in Punjab

188. **Sardar Nirmal Singh, M.L.A.**- Will the Health and Family Welfare Minister be pleased to state:-

- (a) the pay-scale and grade-pay of multipurpose Health Workers (females) in the State at present;
- (b) the names of the (next promotional posts) of multipurpose Health Workers (females) togetherwith their pay-scales and grade-pay;
- (c) the various monthly allowances admissible to multipurpose Health Workers (females)?

Details of the Training Courses offered in the Technical Institutes

189. **Sardar Nirmal Singh, M.L.A.**- Will the Technical Education Minister be pleased to state:-

- (a) the names of the courses currently being offered for training by the State Government Technical Institutions;
- (b) the names of the courses of Technical and Non-Technical nature out of those being offered for training by the Government Technical Institutions;
- (c) whether the post of Lecturers in Government Technical Institutes of the State is of supervisory nature?